

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/2983/2021

This the 22nd day of April, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. DINESH SHARMA, MEMBER (A)**



1. Jahangir Hassan, age 33 years, S/o Ghulam Hassan Ganai Resident of Handwara, District Kupwara.
2. Waseem Ahmad Ganai age 33 years, S/o Ghulam Nabi Ganai, R/o Ganie Pora, Pattan, Baramulla.
3. Saba Anjum, age 34 years, S/o Late Dr. Mohd. Shafi Shah, R/o Natipora, Srinagar.
4. Umair Sidiq Dar, age 28 years, S/o Mohd Sidiq Dar, R.o Batamaloo, Srinagar.
5. Rayees Ahmad Khan, aged 30 years, S/o Ghulam Hassan Khan, R/o Bijbehara, Anantnag.
6. Abdul Hamid Bhat, age 37 years, S/o Ghulam Mohi-ud-din Bhat, R/o Karimabad, Pulwama.
7. Zahoor Ahmad Rather, age 32 years, S/o Late Ghulam Nabi Rather R/o Nagbal, Ganderbal.
8. Shanawaz Ahmad Bhat, age 33 years S/o Mohd Yousuf Bhat, R/o Kulgam.
9. Ishfaq Ahmad Dar, age 28 years, S/o Mohd Sidiq Dar. R/o Badipora Budgam.
10. Akhilesh Jamwal, age 26 years, S/o Shri Bir Singh jamwal R/o Suchani dist Samba.
11. Pushkar Sharma, age 33 years, S/o Mahesh Sharma, R/o Subash Nagar, digiana Jammu.
12. Muzaher Hussain age 34 years, S/o Nissar Hussain R/o Poonch.
13. Syma Irshad, age 28 years, D/o Irshad Ahmad Sheikh R/o Kichloo Mohalla, Kishtawar.
14. Ranjeet Singh, age 33 years, S/o Lekh Raj, R/o Bhagiana, Doda.
15. Seema Gupta, age 31 years, D/o Ashok Kumar Gupta, W/o Varainder Kumar R/o Shakti Nagar, Udhampur.
16. Renu Sharma, age 35 years, W/o Sudhir Shrma, R/o Subash Nagar, Jammu.
17. Tahir Mushtaq, age 36 years, S/o Mustaq Ahmad Nizami R/o Maitra, Ramban.

18. Sudharshan Singh, age years, S/o Dhayan Singh, R/o Mangal Thata Dasa.
19. Tanveer ul Ghani age 39 years, S/o Abdul Ghani Tantray, R/o Kharkoot Banihal.
20. Deepak Sharma, age 34 years, S/o Shiv Rattan Lal, R/o Haveli, Poonch.
21. Khatija Banoo, age 32 years, D/o Mohd. Sayeed R/o Choskore Kargil.

.....Applicants

(Advocate: Mr. M.Y. Bhat)



Versus

1. Union Territory of Jammu & Kashmir through Commissioner/Secretary to Government Labour and Employment Department, Civil Secretariat, Jammu/Srinagar.
2. Jammu & Kashmir Building and other Construction Works Welfare Board through its Chief Executive Officer/Secretary, Canal Road Near Circuit House, Jammu.
3. Chairman, JK Building and other Construction Works Welfare Board, Canal Road, Palm Island, Jammu.
4. National Institute of Electronics and Information Technology, SIDCO Electronic Complex, Rangreth, Srinagar.
5. IIPS (International Institute of Professions Studies), Khanyar, Srinagar.

.....Respondents

(Advocate: Mr. Amit Gupta, Id. AAG)

O R D E R [O R A L]

(By Hon'ble Mr. Rakesh Sagar Jain, Member-J)

The present TA has been received by way of transfer from Hon'ble High Court of J&K at Srinagar. Since the case pertains to JK

Building and other Construction Works Welfare Board, Jammu, this Tribunal cannot assume jurisdiction in respect of any service matter pertaining to JK Building and other Construction Works Welfare Board, Jammu.



2. Therefore, since this Tribunal has no jurisdiction to deal with the present case, this case be sent back to Registrar (Judicial), High Court of Jammu & Kashmir at Srinagar to be placed before the Hon'ble Bench for further orders.
3. Both the parties are directed to appear before the Registrar (Judicial), High Court of Jammu & Kashmir at Srinagar on 28.05.2021.

(DINESH SHARMA)
MEMBER (A)

JNS

(RAKESH SAGAR JAIN)
MEMBER (J)